

**GOVERNMENT (LIABILITY IN TORT)  
BILL**

**EXTENSION OF TIME FOR PRESENTATION OF  
REPORT OF JOINT COMMITTEE**

SHRI SHRI CHAND GOYAL (Chandigarh) : I beg to move :

"That this House do further extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to define and amend the law with respect to the liability of the Government in tort and to provide for certain matters connected therewith, upto the 31st March, 1969."

MR. SPEAKER : The question is :

"That this House do further extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to define and amend the law with respect to the liability of the Government in tort and to provide for certain matters connected therewith, upto the 31st March, 1969."

*The motion was adopted*

**PATENTS BILL**

**EXTENSION OF TIME FOR PRESENTATION OF  
REPORT OF JOINT COMMITTEE**

SHRI R. BARUA (Jorhat) : I beg to move :

"That this House do extend the time appointed for the presentation of the Report of the Joint Committee, on the Bill to amend and consolidate the law relating to patents, upto the 31st March, 1969."

MR. SPEAKER : The question is :

"That this House do extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to amend and consolidate the law relating to patents, upto the 31st March, 1969."

*The motion was adopted.*

12.35 Hrs.

**RE. ARREST OF SARVASHRI MADHU  
LIMAYE AND ARJUN SINGH  
BHADORIA**

श्री रवि राय (बुरी) : अध्यक्ष महोदय, अर्जुन सिंह भदोरिया और मधु लिमये के बारे

में अब तक कोई बयान नहीं आया है। उत्तर प्रदेश और बिहार दोनों स्थानों पर राष्ट्रपति का शासन है। हमारे दोनों माननीय सदस्यों को जेल में बन्द कर रखा है और उन के बारे में अभी तक कोई बयान नहीं आया है।

MR. SPEAKER : Just now something has come, it seems. I have not seen. I will be able to give some information a little later.

श्री जार्ज फरनेन्डीज (बम्बई दक्षिण) : अध्यक्ष महोदय, आप उन का मधु लिमये जी को यहां बुलाने के लिये कहिये, बयान बाद में देते रहेंगे।

MR. SPEAKER : I will see. Mr. Fernandes, what I say is this. I am told, this has come, after I came to the Chair. I will look into it first. Let me see what the Government has to say, what the information is and all that. And then I shall be able to give you better information. Then we shall see.

श्री रवि राय : अध्यक्ष महोदय, मधु लिमये ता 06 से जेल में बन्द हैं और भदोरिया जी दो महीने पहले से जेल में बन्द हैं, उन्होंने बेल का दरखास्त दिया, वह भी रिजैक्ट कर दिया गया। मधु लिमये का कोई दोष नहीं है, फिर भी उन को जेल में बन्द किया गया है। हम को दोनों मामलों में साजिश दिखाई देती है, इन दोनों का सदन में आने से रोकने के लिये ऐसा किया गया है। मैं आपके जरिये भारत सरकार से कहना चाहता हूँ कि उन के खिलाफ जो भी आरोप हैं, उन को वापस लिया जाय, उन को हाउस में आने दिया जाय।

श्री जार्ज फरनेन्डीज : उन को सदन के सामने पेश करने के लिये हुकम दीजिए।

श्री रवि राय : दोनों राज्यों में राष्ट्रपति का शासन है, इस लिये यह इनकी जिम्मेदारी है।